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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.69/ BB/2017	-	For orders	230/ 232	Universal Print Systems Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	VIKNESWARAN.S.R PH:9940262054	FOR UNIVERSAL PRINT SYSTEMS LTD & M/S BP & ASSOCIATES COMPANY SECRETARIES	<i>S.R. Vikneswaran</i>

ORDER

Rep. of PCS for Petitioner is present. Already he has filed Memo in the Registry on 11/10/2017 seeking convening of meeting of Trade Creditors. List it for consideration on 26/10/2017.


Member (T)


Member (J)